

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 12
IB- 1061/ND/2020

IN THE MATTER OF:

Intec Capital Limited

... Applicant/Petitioner

Vs

R.B.M. Developers Private Limited

... Respondent

Order under Section 7 of IBC.

Order delivered on 24.11.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Learned Counsel for the applicant seeks to file an affidavit alongwith notification with respect to the Covid-19 Pandemic exclusion period while calculating limitation.

List on 15.12.2020.

Sd/-

SUMITA PURKAYASTHA
MEMBER (T)

Sd/-

DR. DEEPTI MUKESH
MEMBER (J)